

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD					
Supplementary LIST OF ORDERS TO BE PRONOUNCED ON 27.01.2026					
S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result

Author: Shri Sanjay Garg, H-JM			CO-author: Annapurna Gupta, H-AM		
1-2.	ITA 2113/Ahd/2 025 ITA 2114/Ahd/2 025.	DevraJ Narshi Mehta vs. CIT(E)	A	19-01-2026	Both the appeals are treated as allowed for statistical purposes
3	ITA 573/Ahd/20 25.	Shri Kshemankari Mataji Morkhia Trust vs. CIT(E)	C	19-01-2025	dismissed
4	ITA 2030/Ahd/2 025..	Sankalit Gram Vikash Trust vs. CIT(E)	C	19-01-2025	Allowed for statistical purposes
5	ITA 2432/Ahd/2 025.	Oracle Granito Ltd. vs. DCIT	C	19-01-2025	Allowed for statistical purposes
6	ITA 2124/Ahd/2 025.	Jayshree Narendra Amin vs. ITO	A	20-01-2026	Allowed for statistical purposes
7	ITA 2489/Ahd/2 025.	Shri Balaji Security Services vs. DCIT	C	20-01-2026	Allowed for statistical purposes

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1	ITA No.2111/Ah d/2025	The Falahe Darain Education Society	C	15.01.2026	


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